

**RESUME OF WORK DONE BY  
LOK SABHA**

**SECOND LOK SABHA—TENTH SESSION**

*8th February to 29th April, 1960)*



**LOK SABHA SECRETARIAT  
NEW DELHI**

X

**LOK SABHA**

**BULLETIN—PART II**

**(General Information relating to Parliamentary and other matters)**

*Monday, May 2, 1960/Vaisakha 12, 1882 (Saka).*

No. 3748

**Resumé of work done by Lok Sabha during the Tenth Session of Second Lok Sabha**

*Period of Session:* 8th February to 29th April, 1960.

Number of Sittings: 60

Number of Sitting hours: 403 hours 04 minutes.

**1. Adjournment Motions:**

Consent withheld by Speaker: 43

Leave refused by the House: 1

Admitted: Nil.

**2. Bills:**

**A. GOVERNMENT BILLS**

(i) Introduced:

- (1) Plantations Labour (Amendment) Bill, 1960.
- (2) The Tripura Municipal Law (Repeal) Bill, 1960.
- (3) The Appropriation Bill, 1960.
- (4) The Finance Bill, 1960.
- (5) The Appropriation (Railways) Bill, 1960.
- (6) The Appropriation (Railways) No. 2 Bill, 1960.
- (7) The Appropriation (Vote on Account) Bill, 1960.
- (8) The Bombay Reorganisation Bill, 1960.
- (9) The Religious Trusts Bill, 1960.
- (10) The Representation of the People (Amendment) Bill, 1960
- (11) The Appropriation (No. 2) Bill, 1960.
- (12) The Estate Duty (Amendment) Bill, 1960.
- (13) The Reserve Bank of India (Amendment) Bill, 1960.

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- (14) The Appropriation (Railways) No. 3 Bill, 1960.
- (15) The Taxation Laws (Amendment) Bill, 1960.
- (16) The Motor Transport Workers Bill, 1960.

(ii) Bills passed by Rajya Sabha and laid on the Table:

- (1) The Imports and Exports (Control) Amendment Bill, 1960.
- (2) The Cotton Transport (Amendment) Bill, 1960.
- (3) The Indian Sale of Goods (Amendment) Bill, 1960.
- (4) The Prevention of Cruelty to Animals Bill, 1960.
- (5) The Supreme Court (Number of Judges) Amendment Bill, 1960.
- (6) The Indian Boilers (Amendment) Bill, 1960.
- (7) The Hindu Marriages (Validation of Proceedings) Bill, 1960.

(iii) Referred to Joint Committee:

- \*The Bombay Reorganisation Bill, 1960.

(iv) Joint Committee—Motion for concurrence adopted:

- (1) The Delhi Primary Education Bill, 1960.
- (2) The Children Bill, 1959.

(v) Joint Committees—Appointment of Members:

- (1) Motion recommending to Rajya Sabha to appoint a Member of that House to the Joint Committee on the Companies (Amendment) Bill, 1959 in the vacancy caused by the death of Shri H. D. Rajah, was adopted.
- (2) Motion recommending to Rajya Sabha to nominate six members on the Joint Committee on the Companies (Amendment) Bill in the vacancies caused due to retirement of members of Rajya Sabha was adopted.

(vi) Joint Committee—Extension of time for the presentation of the Report:

- (1) The Companies (Amendment) Bill, 1959—Time extended upto the last day of the first week of the next session.
- (2) The Legal Practitioners Bill, 1959—Time extended upto the 30th March, 1960.

(vii) Reports of Joint Committees—presented:

- (1) The Delhi Land Holdings (Ceiling) Bill, 1959.
- (2) The Tripura Land Revenue and Land Reforms Bill, 1959.
- (3) The Manipur Land Revenue and Land Reforms Bill, 1959.
- (4) The Legal Practitioners Bill, 1959.
- (5) The Bombay Reorganisation Bill, 1960.

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\*A Motion for suspension of first proviso to Rule 74 in its application to the motion for reference of the Bill to a Joint Committee was adopted.

(viii) Report of Joint Committee—laid on the Table:

\*The Prevention of Cruelty to Animals Bill, 1959.

(ix) Bills passed:

- (1) The Geneva Conventions Bill, 1959.
- (2) The Displaced Persons (Compensation and Rehabilitation) Second Amendment Bill, 1959.
- (3) The Administration of Evacuee Property (Amendment) Bill, 1959.
- (4) The Imports and Exports (Control) Amendment Bill, 1959, as passed by Rajya Sabha.
- (5) The Appropriation Bill, 1960.
- (6) The Appropriation (Railways) Bill, 1960.
- (7) The Appropriation (Railways) No. 2 Bill, 1960.
- (8) The Appropriation (Vote on Account) Bill, 1960.
- (9) The Appropriation (No. 2) Bill, 1960.
- (10) The Bombay Reorganisation Bill, 1960, as reported by the Joint Committee.
- (11) The Finance Bill, 1960.
- (12) The Representation of the People (Amendment) Bill, 1960.
- (13) The Estate Duty (Amendment) Bill, 1960.
- (14) The Reserve Bank of India (Amendment) Bill, 1960.
- (15) The Appropriation (Railways) No. 3 Bill, 1960.
- (16) The Supreme Court (Number of Judges) Amendment Bill, 1960, as passed by Rajya Sabha.
- (17) The Indian Boilers (Amendment) Bill, 1960, as passed by Rajya Sabha.
- (18) The Hindu Marriages (Validation of Proceedings) Bill, 1960, as passed by Rajya Sabha.

(x) Bills returned by Rajya Sabha with Amendments and laid on the Table:

- (1) The Dowry Prohibition Bill, 1959.
- (2) The Motor Vehicles (Amendment) Bill, 1959.

(xi) Bill returned by Rajya Sabha with Amendments—Amendments agreed to:

The Motor Vehicles (Amendment) Bill, 1959.

(xii) Bill returned by Rajya Sabha with amendments—Amendments negatived:

†The Dowry Prohibition Bill, 1959.

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\*The Bill was introduced in Rajya Sabha.

†The Bill was returned to Rajya Sabha with further amendments made by Lok Sabha.

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(xiii) Bills passed by Houses of Parliament and assented to by the President—laid on the Table:

- (1) The Appropriation (No. 8) Bill, 1959.
- (2) The Sugar (Special Excise Duty) Bill, 1959.
- (3) The Mineral Oils (Additional Duties of Excise and Customs) Amendment Bill, 1959.
- (4) The Indian Tariff (Amendment) Bill, 1959.
- (5) The Married Women's Property (Extension) Bill, 1959.
- (6) The Securities Contracts (Regulation) Amendment Bill, 1959.
- (7) The Kerala State Legislature (Delegation of Powers) Bill, 1959.
- (8) The Haj Committee Bill, 1959.
- (9) The Indian Penal Code (Amendment) Bill, 1959.
- (10) The Arms Bill, 1959.
- (11) The Andhra Pradesh and Madras (Alteration of Boundaries) Bill, 1959.
- (12) The Indian Statistical Institute Bill, 1959.
- (13) The Mines (Amendment) Bill, 1959.
- (14) The Constitution (Eighth Amendment) Bill, 1959.
- (15) The Appropriation Bill, 1960.
- (16) The Imports and Exports (Control) Amendment Bill, 1960.
- (17) The Motor Vehicles (Amendment) Bill, 1960.
- (18) The Appropriation (Railways) Bill, 1960.
- (19) The Appropriation (Railways) No. 2 Bill, 1960.
- (20) The Appropriation (Vote on Account) Bill, 1960.
- (21) The Administration of Evacuee Property (Amendment) Bill, 1960.
- (22) The Displaced Persons (Compensation and Rehabilitation) Amendment Bill, 1960.
- (23) The Geneva Conventions Bill, 1960.
- (24) The Appropriation (No. 2) Bill, 1960.

#### B. PRIVATE MEMBERS' BILLS

(i) Introduced:

- (1) The Delivery of Books and Newspapers (Public Libraries) Amendment Bill, 1960 (*Amendment of section 2*) by Shri Chapalakanta Bhattacharyya.
- (2) The Young Persons (Harmful Publications) Amendment Bill, 1960 (*Amendment of section 2*) by Shri Chapalakanta Bhattacharyya.
- (3) The Territorial Councils (Amendment) Bill, 1960 (*Amendment of sections 3, 22, and 32*) by Shri Laisram Achaw Singh.
- (4) The Contempt of Courts Bill, 1960 by Shri Bibhuti Bhushan Das Gupta.
- (5) The Ceilings on Salary (in Private Sector) Bill, 1960 by Shri A. M. Tariq.

- (6) The Constitution (Amendment) Bill, 1958 (*Amendment of Article 343*) by Shri Chapalakanta Bhattacharyya.
  - (7) The Dissolution of Muslim Marriages (Amendment) Bill, 1959 by Shri B. Pocker.
  - (8) The Muslim Personal Law (Shariat) Application (Amendment) Bill, 1959 by Shri B. Pocker.
  - (9) The Mussalman Waqf Validation (Amendment) Bill, 1959 by Shri B. Pocker.
  - (10) The Land Acquisition (Amendment) Bill, 1960 by Shri Jhulan Sinha.
  - (11) The Marriage Control Bill, 1960 by Shri Subiman Ghose.
  - (12) The Constitution (Amendment) Bill, 1960 by Shri Atal Bihari Vajpayee.
- (ii) Extension of time for eliciting opinions on Bill:  
The Sikh Gurdwaras Bill, 1958 by Sardar Amar Singh Saigal—Time extended upto the 30th July, 1960.
- (iii) Bill passed by Rajya Sabha and laid on the Table:  
The Orphanages and other Charitable Homes (Supervision and Control) Bill, 1960, by Shri Kailash Bihari Lall.
- (iv) Discussion postponed:  
The Mahendra Pratab Singh Estates (Repealing) Bill, 1958 by Shri Purushottamdas R. Patel—Discussion postponed till the first day of the next session.
- (v) Bill passed:  
The Orphanages and Other Charitable Homes (Supervision and Control) Bill, 1960. as passed by Rajya Sabha.
- (vi) Bills negatived:
- (1) The Minimum Wages (Amendment) Bill, 1958 (*Amendment of Section 14*) by Shri Kanhaiya Lal Balmiki.
  - (2) The Backward Communities (Religious Protection) Bill, by Shri Prakash Vir Shastri.
  - (3) The Catholic Church Premises and Ecclesiastic Order (Restriction of Political Activity) Bill, 1959 by Shri T. B. Vittal Rao.
  - (4) The Representation of the People (Amendment) Bill, 1959 (*Insertion of new Section 7A*) by Shri T. B. Vittal Rao.
- (vii) Bills withdrawn:
- (1) The Charitable and Religious Trusts (Amendment) Bill, 1959 (*Amendment of Sections 3 and 4 and insertion of new Sections 7A and 7B*) by Shri Ram Krishan Gupta.
  - (2) The Representation of the People (Amendment) Bill, 1959 (*Amendment of Section 73*) by Shri Hem Raj.

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(viii) Opinions on Bills—laid on the Table:

The Sikh Gurdwaras Bill, 1958, by Sardar Amar Singh Saigal—Paper No. IV.

(ix) Bill passed by the Houses of Parliament and assented to by the President—laid on the Table:

The Orphanages and Other Charitable Homes (Supervision and Control) Bill, 1960.

(x) Motion for circulation—under consideration:

The Ceilings on Salary (in Private Sector) Bill, 1960 by Shri A. M. Tariq.

**3. Calling attention—Statements made/laid regarding Notices under Rule 197.**

Sl. No.	Subject	Name of Member	Name of Minister and date of the statement
1	2	3	4
1	Recent strike by the pilots of the Air India International Corporation.	Shri Uma Charan Patnaik.	Dr. P. Subbarayan 11-2-1960
2	Sudden flooding of Colliery at Damua in Madhya Pradesh on the 5th January, 1960.	Shri Badakumar Pratap Ganga Deb Bamra.	Shri Lalit Narayan Mishra 17-2-1960
3	Reported delay in the payment of the Government of India Scholarships to the students of Scheduled Castes and Scheduled Tribes in Bombay and other States.	Shri Bhaurao Krishnarao Gaikwad.	Dr. K. L. Shrimali 19-2-1960
4	Recent fire accident in the refugee camps situated near Bharatpur in Uttar Pradesh.	Shri Aurobindo Ghosal.	Shri Mehr Chand Khanna 22-2-1960
5	Lightning Strike on the 15th February, 1960 by the Bombay Port Trust Workers.	Shri S. M. Banerjee.	Shri Raj Bahadur 23-2-1960
6	Accident in Bhilai Steel Plant resulting in the death of Mr. M.P. Petrenko, Russian Deputy Chief Engineer.	Shri S. M. Banerjee.	Sardar Swaran Singh 24-2-1960
7	Serious famine situation created by the invasion of wild rats in the Tribal areas of Tripura.	Shri Dasaratha Deb.	Shri Govind Ballabh Pant 26-2-1960
8	Alarming rise in the prices of rice and paddy in West Bengal and Orissa.	Shri Chintamani Panigrahi.	Shri M.V. Krishnappa 2-3-1960
9	Reported loss to the Government of India due to the tractors imported from Japan lying idle at Dandakaranya.	Shri Premji R. Assar.	Shri Mehr Chand Khanna 3-3-1960
10	Train collision at Panruti station on Southern Railway on the 25th February, 1960.	Shri Vutukuru Rami Reddy.	Shri Jagjivan Ram 4-3-1960
11	Strike resorted to by the river surveyors and hydrographers at Calcutta Port.	Shri Raghunath Singh	Dr. P. Subbarayan 8-3-1960
12	Delay in the release of certain colonies acquired in Delhi by the Delhi Administration.	Shri Arjun Singh Bhadauria.	Shri D. P. Karmarkar 10-3-1960
13	Apprehended dislocation in the running of passenger and goods trains due to inadequate supply of coal.	Shri Raghunath Singh	Sardar Swaran Singh 11-3-1960

1	2	3	4
14	Suicide reported to have been committed by a student in St. Stephen's College hostel, Delhi, on the 17th February, 1960.	Shri Mool Chand Jain	Dr. K. L. Shrimali 14-3-1960
15	Omission in the communique issued by the World Bank of India's large contribution to the Indus Development Fund.	Shri S. M. Banerjee	Hafiz Mohammad Ibrahim 15-3-1960
16	Reported agreement signed by the Soviet Foreign Trade Agency and the Hindustan Organizers (Private) Ltd., Bombay, for the import of petroleum products from U.S.S.R.	Shri Raghunath Singh	Shri Keshava Deva Malaviya 16-3-1960
17	Explosion in the Hirri Dolomite Mines in Madhya Pradesh on the 2nd March, 1960.	Shri S. M. Banerjee.	Shri Abid Ali 17-3-1960
18	Train collision at Kishenganj station of the North-East Frontier Railway on the 10th March, 1960.	Shri Diwan Chand Sharma.	Shri Shahnawaz Khan 18-3-1960
19	Closure of aluminium factories at Shahdara (Delhi) and unemployment resulting therefrom.	Shri S. M. Banerjee.	Shri Manubhai Shah 22-3-1960
20	Plane crash near Banaras on the 23rd March, 1960 resulting in the death of three French nationals.	Do.	Dr. P. Subbarayan 24-3-1960
21	Setting up of an Iron and Steel Plant at Bokaro.	Shri Bibhuti Mishra.	Sardar Swaran Singh 31-3-1960
22	Reported obstruction to the Scheduled Caste people in drawing water from a public well in village Hasthsal, Delhi.	Shri Bhaurao Krishnarao Gaikwad.	Shri B. N. Datar 1-4-1960
23	Reported looting of motor tyres from a goods train running between Etawah and Sarai Bhopat railway stations.	Shri Atal Bihari Vajpayee.	Shri Shahnawaz Khan 2-4-1960
24	Reported crash of a naval trainee aircraft into the sea off the Cochin port on the 22nd March, 1960.	Shri Hem Barua.	Shri V. K. Krishna Menon 4-4-1960
25	Supply of water to Pakistan after the expiry of the interim agreement on Canal Waters between the two countries.	Shri Atal Bihari Vajpayee.	Hafiz Mohammad Ibrahim 6-4-1960
26	Situation arising out of the eviction of Defence employees residing in Ranjhi area in Jabalpur.	Shri S. M. Banerjee	Shri V. K. Krishna Menon 9-4-1960
27	Alleged failure of Government to photograph some voters of Calcutta-South West Parliamentary Constituency.	Do.	Shri R. M. Hajaravis 20-4-1960

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1	2	3	4
28	Situation arising out of the closure of hosiery factories in Ludhiana due to the imposition of import restrictions on yarn and wool tops	Shri Raghunath Singh	Shri Nityanand Kanungo 20-4-1960
29	Reported murder of a police officer in Delhi on April 11, 1960	Shri Premji R. Assar	Shri Govind Ballabh Pant 22-4-1960
30	Reported strike by mica dealers in Bihar resulting in unemployment of about 40,000 workers	Shri S.M. Banerjee	Shri Abid Ali 25-4-1960
31	Strike by road transport operators in Bombay	Shri R. K. Khadilkar	Shri Raj Bahadur 27-4-1960
32	Reported danger facing inland water transport on the river Brahmaputra	Shri Prafulla Chandra Boroogh	Shri Raj Bahadur 28-4-1960
33	Death of a student in the 63 UP train in Assam on 7th April, 1960	Do.	Shri Shahnawaz Khan 29-4-1960
34	Burning of houses in the Chura-chandpur sub-division of Manipur by a group of Hmars.	Do.	Shri B. N. Datar 29-4-1960

#### 4. President's Address:

Subject	Laid on	Discussed on	Motion of Thanks adopted on	President's message reported on
President's Address delivered on 8th February, 1960	8-2-1960	15-2-1960 16-2-1960 17-2-1960 18-2-1960 19-2-1960 22-2-1960	22-2-1960	26-2-1960

#### 5. Financial Business:

##### A. (i) Railway Budget

Subject	Presented on	Discussed on	Voted on
Railway Budget for 1960-61	17-2-1960	25-2-1960 26-2-1960 29-2-1960 1-3-1960	
Demand for Grant No. 1		1-3-1960 2-3-1960	2-3-1960
Demands for Grants Nos. 2 to 20		3-3-1960	3-3-1960

(ii) *Supplementary Demands for Grants (Railways)*

Subject	Presented on	Voted on
Supplementary Demands for Grants in respect of the Budget (Railways) for 1959-60	15-2-1960	4-3-1960

(iii) *Demands for Excess Grants (Railways)*

Subject	Presented on	Discussed on	Voted on
Demands for Excess Grants in respect of the Budget (Railways) for 1957-58	18-4-1960	22-4-1960 25-4-1960	25-4-1960

B. (i) *General Budget*

Subject	Presented on	Discussed on
General Budget 1960-61	29-2-1960	7-3-1960 8-3-1960 9-3-1960 10-3-1960

(ii) *Vote on Account*

Subject	Presented on	Discussed on	Voted on
Demands for Grants on Account Budget (General) 1960-61			10-3-1960

(iii) *Demands for Grants (General Budget), 1960-61—*

Subject	Discussed on	Voted on
Demands for Grants in respect of:—		
(1) Ministry of Law	14-3-1960	14-3-1960
(2) Ministry of Education	15-3-1960 16-3-1960	} 16-3-1960
(3) Ministry of External Affairs	16-3-1960 17-3-1960	
(4) Ministry of Information and Broadcasting	17-3-1960 18-3-1960	} 18-3-1960
(5) Ministry of Food and Agriculture	18-3-1960 21-3-1960 22-3-1960	
(6) Ministry of Transport and Communications	22-3-1960 23-3-1960 24-3-1960	} 24-3-1960
(7) Ministry of Home Affairs	24-3-1960 25-3-1960	
(8) Ministry of Scientific Research and Cultural Affairs	28-3-1960	28-3-1960

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Subject	Discussed on	Voted on
(9) Ministry of Commerce and Industry	30-3-1960 31-3-1960	} 31-3-1960
(10) Ministry of Community Development and Co-operation	2-4-1960 4-4-1960	
(11) Ministry of Health	4-4-1960 6-4-1960	} 6-4-1960
(12) Ministry of Steel, Mines and Fuel	7-4-1960 8-4-1960	
(13) Ministry of Defence	8-4-1960 9-4-1960	} 9-4-1960
(14) Ministry of Labour and Employment	11-4-1960	
(15) Ministry of Rehabilitation	11-4-1960 12-4-1960	} 12-4-1960
(16) Ministry of Irrigation and Power	12-4-1960 13-4-1960	
(17) Ministry of Works, Housing and Supply	13-4-1960 14-4-1960	} 14-4-1960
(18) Ministry of Finance	14-4-1960 16-4-1960 18-4-1960	
(19) Department of Atomic Energy (20) Department of Parliamentary Affairs (21) Lok Sabha (22) Rajya Sabha (23) Secretariat of the Vice-President	}	18-4-1960

(iv) *Supplementary Demands for Grants (General)*

Subject	Presented on	Voted on
Supplementary Demands for Grants in respect of the Budget (General) for 1959-60	15-2-1960	23-2-1960

6. **Half-an-hour Discussions under Rule 55:**

Subject	Name of Member	Date
1. Points arising out of the answer given on the 8th December, 1959 to Starred Question No. 657 regarding conversion of Super-constellations as passenger cargo planes.	Pandit Dwarka Nath Tiwary	10-2-1960
2. Points arising out of the answer given on the 10th February, 1960 to Starred Question No. 47 regarding suicide committed by Dr. Joseph of Indian Agricultural Research Institute.	Shri Inder J. Malhotra	18-2-1960
3. Points arising out of the answer given on the 11th February, 1960 to Starred Question No. 66 regarding medium of instruction in Universities.	Shri Braj Raj Singh	1-3-1960

Subject	Name of Member	Date
4. Points arising out of the answer given on the 1st December, 1959 to Unstarred Question No. 719 regarding Aligarh Muslim University.	Shri Prakash Vir Shastri	2-3-1960
5. Points arising out of the answer given on the 10th February, 1960 to Starred Question No. 36 regarding U.N. Mission's Report on Community Development Programme in India.	Shri Raghubir Sahai	3-3-1960
6. Points arising out of the answer given on the 18th February, 1960 to Starred Question No. 227 regarding foreign tourists.	Shri A. M. Tariq	10-3-1960
7. Points arising out of the answer given on the 3rd March, 1960 to Starred Question No. 568 regarding election petition.	Shri Ram Krishan Gupta	11-3-1960
8. Points arising out of the answer given on the 1st March, 1960 to Unstarred Question No. 601 regarding Calcutta Dock Labour Scheme.	Shri Braj Raj Singh	17-3-1960
9. Points arising out of the answer given on the 4th March, 1960 to Starred Question No. 620 regarding Employees' State Insurance Scheme.	Shri T. B. Vittal Rao	21-3-1960
10. Points arising out of the answer given on the 29th February, 1960 to Starred Question No. 464 regarding Indian Institute of Public Administration.	Shri E. V. K. Sampath	30-3-1960
11. Points arising out of the answer given to Unstarred Question No. 1929 on the 22nd December, 1959 and Starred Question No. 1270-A on the 9th September, 1959 regarding Welfare Extension Projects.	Shri N. R. M. Swamy	6-4-1960
12. Points arising out of the answer given on the 7th March, 1960 to Starred Question No. 650 regarding rise in price of sugar.	Shri Braj Raj Singh	7-4-1960
13. Points arising out of the answer given on the 9th April, 1960 to Starred Question No. 1394 regarding interception of Coal Wagons on Railways.	Shri Braj Raj Singh	26-4-1960
14. Points arising out of the answer given on the 18th March, 1960 to Starred Question No. 935 regarding doubling of Vijayawada-Gudur Section.	Shri T. B. Vittal Rao	27-4-1960
15. Points arising out of the answer given on the 3rd March, 1960 to Starred Question No. 580 regarding Bolani Ore Mines	Shri Chintamani Panigrahi	28-4-1960

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**7. Discussion on matter of urgent public importance under rule 193 :**

Subject	Name of Member	Date
Photographs of voters of Calcutta South-West Parliamentary Constituency.	Shri S. M. Banerjee	22-4-1960

**8. Members :**

(i) *Oath or Affirmation.*

Names of Members who made and subscribed the Oath or Affirmation and took their seats	Language of Oath/Affirmation	Date on which Oath or Affirmation was made
1. Shri D.C. Mallik ( <i>Dhanbad</i> )	English	8-2-1960
2. Shri Gulabrao Keshavrao Jedhe ( <i>Baramati</i> )	English	16-2-1960
3. Shri Lila Dher Asthana ( <i>Unnao</i> )	Hindi	19-4-1960
4. Shri Vijaya Anand Maharaj Kumar of Vizianagram ( <i>Visakhapatnam</i> )	English	19-4-1960

(ii) *Withdrawals*

Names of Members	Date on which asked by the Chair to withdraw
1. Shri R. K. Khadilkar. 2. Shri Nath Pai 3. Shri Hem Barua 4. Shri Yadav Narayan Jadhav 5. Shri Prabhu Narain Singh	9-2-1960

(iii) *Suspension*

Name of Member	Date of suspension	Period for which suspended	Remarks
Shri Jagdish Awasthi	9-2-1960	7 days	Order of suspension was cancelled on 10th February, 1960.

Subject	Discussed on	Voted on
(9) Ministry of Commerce and Industry	30-3-1960 31-3-1960	} 31-3-1960
(10) Ministry of Community Development and Co-operation	2-4-1960 4-4-1960	
(11) Ministry of Health	4-4-1960 6-4-1960	} 6-4-1960
(12) Ministry of Steel, Mines and Fuel	7-4-1960 8-4-1960	
(13) Ministry of Defence	8-4-1960 9-4-1960	} 9-4-1960
(14) Ministry of Labour and Employment	11-4-1960	
(15) Ministry of Rehabilitation	11-4-1960 12-4-1960	} 12-4-1960
(16) Ministry of Irrigation and Power	12-4-1960 13-4-1960	
(17) Ministry of Works, Housing and Supply	13-4-1960 14-4-1960	} 14-4-1960
(18) Ministry of Finance	14-4-1960 16-4-1960 18-4-1960	
(19) Department of Atomic Energy (20) Department of Parliamentary Affairs (21) Lok Sabha (22) Rajya Sabha (23) Secretariat of the Vice-President	}	18-4-1960

(iv) *Supplementary Demands for Grants (General)*

Subject	Presented on	Voted on
Supplementary Demands for Grants in respect of the Budget (General) for 1959-60	15-2-1960	23-2-1960

6. **Half-an-hour Discussions under Rule 55:**

Subject	Name of Member	Date
1. Points arising out of the answer given on the 8th December, 1959 to Starred Question No. 657 regarding conversion of Super-constellations as passenger cargo planes.	Pandit Dwarka Nath Tiwary	10-2-1960
2. Points arising out of the answer given on the 10th February, 1960 to Starred Question No. 47 regarding suicide committed by Dr. Joseph of Indian Agricultural Research Institute.	Shri Inder J. Malhotra	18-2-1960
3. Points arising out of the answer given on the 11th February, 1960 to Starred Question No. 66 regarding medium of instruction in Universities.	Shri Braj Raj Singh	1-3-1960

Subject	Name of Member	Date
4. Points arising out of the answer given on the 1st December, 1959 to Unstarred Question No. 719 regarding Aligarh Muslim University.	Shri Prakash Vir Shastri	2-3-1960
5. Points arising out of the answer given on the 10th February, 1960 to Starred Question No. 36 regarding U.N. Mission's Report on Community Development Programme in India.	Shri Raghubir Sahai	3-3-1960
6. Points arising out of the answer given on the 18th February, 1960 to Starred Question No. 227 regarding foreign tourists.	Shri A. M. Tariq	10-3-1960
7. Points arising out of the answer given on the 3rd March, 1960 to Starred Question No. 568 regarding election petition.	Shri Ram Krishan Gupta	11-3-1960
8. Points arising out of the answer given on the 1st March, 1960 to Unstarred Question No. 601 regarding Calcutta Dock Labour Scheme.	Shri Braj Raj Singh	17-3-1960
9. Points arising out of the answer given on the 4th March, 1960 to Starred Question No. 620 regarding Employees' State Insurance Scheme.	Shri T. B. Vittal Rao	21-3-1960
10. Points arising out of the answer given on the 29th February, 1960 to Starred Question No. 464 regarding Indian Institute of Public Administration.	Shri E. V. K. Sampath	30-3-1960
11. Points arising out of the answer given to Unstarred Question No. 1929 on the 22nd December, 1959 and Starred Question No. 1270-A on the 9th September, 1959 regarding Welfare Extension Projects.	Shri N. R. M. Swamy	6-4-1960
12. Points arising out of the answer given on the 7th March, 1960 to Starred Question No. 650 regarding rise in price of sugar.	Shri Braj Raj Singh	7-4-1960
13. Points arising out of the answer given on the 9th April, 1960 to Starred Question No. 1394 regarding interception of Coal Wagons on Railways.	Shri Braj Raj Singh	26-4-1960
14. Points arising out of the answer given on the 18th March, 1960 to Starred Question No. 935 regarding doubling of Vijayawada-Gudur Section.	Shri T. B. Vittal Rao	27-4-1960
15. Points arising out of the answer given on the 3rd March, 1960 to Starred Question No. 580 regarding Bolani Ore Mines	Shri Chintamani Panigrahi	28-4-1960

[P.T.O.]

7. Discussion on matter of urgent public importance under rule 193 :

Subject	Name of Member	Date
Photographs of voters of Calcutta South-West Parliamentary Constituency.	Shri S. M. Banerjee	22-4-1960

8. Members :

(i) Oath or Affirmation.

Names of Members who made and subscribed the Oath or Affirmation and took their seats	Language of Oath/Affirmation	Date on which Oath or Affirmation was made
1. Shri D.C. Mallik ( <i>Dhanbad</i> )	English	8-2-1960
2. Shri Gulabrao Keshavrao Jedhe ( <i>Baramati</i> )	English	16-2-1960
3. Shri Lila Dher Asthana ( <i>Unnao</i> )	Hindi	19-4-1960
4. Shri Vijaya Anand Maharaj Kumar of Vizianagram ( <i>Visakhapatnam</i> )	English	19-4-1960

(ii) Withdrawals

Names of Members	Date on which asked by the Chair to withdraw
1. Shri R. K. Khadilkar 2. Shri Nath Pai 3. Shri Hem Barua 4. Shri Yadav Narayan Jadhav 5. Shri Prabhu Narain Singh	9-2-1960

(iii) Suspension

Name of Member	Date of suspension	Period for which suspended	Remarks
Shri Jagdish Awasthi	9-2-1960	7 days	Order of suspension was cancelled on 10th February, 1960.



(iv) Resignations

Name of Member	State and Constituency	Date of resignation
1. Shri P.V.G. Raju	Vishakhapatnam (Andhra Pradesh)	2-2-1960
2. Shri Chowkhamoon Gohain	Part B Tribal Areas of Assam (Nominated by the President)	15-4-1960

(v) Arrest or Detention.

Shri Nath Pai was arrested on the 2nd March, 1960 and remanded to seven days' magisterial custody on the 3rd March, 1960.

(vi) Release.

Shri Nath Pai was restrained and later released on the 29th February, 1960.

(vii) Conviction.

Shri Nath Pai was convicted on the 4th April, 1960.

(viii) Leave of Absence.


(a) Leave granted

Serial No.	Names of Members	Period for which leave granted
1	Shri V. N. Swami	1-12-1959 to 22-12-1959 (Ninth Session).
2	Her Highness Maharani Vijaya Raje Scindia of Gwalior	16-11-1959 to 22-12-1959 (Ninth Session). 8-2-1960 to 6-4-1960 (Tenth Session).
3	Shri M. V. Krishna Rao	16-11-1959 to 17-12-1959 (Ninth Session).
4	Shri Balvantray Gopaljee Mehta	8-2-1960 to 6-4-1960 (Tenth Session).
5	Shri Narasingha Malla Deb	8-2-1960 to 15-3-1960 (Tenth Session).
6	Shri B. Pocker	8-2-1960 to 29-2-1960, 1-3-1960 to 4-4-1960 and 5-4-1960 to 22-4-1960 (Tenth Session).
7	Shrimati Ila Palchoudhuri	8-2-1960 to 7-3-1960 and 8-3-1960 to 31-3-1960. (Tenth Session)
8	Shri U. Muthuramalinga Thevar	8-2-1960 to 6-4-1960 and 7-4-1960 to 29-4-1960 (Tenth Session).
9	Sardar Baldev Singh	8-2-1960 to 6-4-1960 (Tenth Session).
10	Shri Raghubar Dayal Mishra	8-2-1960 to 15-3-1960 (Tenth Session).

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Serial No.	Names of Members	Period for which leave granted
11.	Dr.A. Krishnaswami .	7-3-1960 to 23-3-1960 (Tenth Session)
12	Shri Vishnu Sharan Dublish	12-2-1960 to 28-2-1960 (Tenth Session).
13	Shri Balashen Salunke .	10-12-1959 to 22-12-1959 (Ninth Session) and 8-2-1960 to 15-3-1960 (Tenth Session)
14	Shri Paika Murmu	8-2-1960 to 10-3-1960 (Tenth Session).
15	Shri Asoka Mehta	22-2-1960 to 25-2-1960 (Tenth Session).
16	Shri S. C. Choudhury	14-3-1960 to 29-4-1960 (Tenth Session).
17	Shrimati Sucheta Kripalani .	23-3-1960 to 29-4-1960 (Tenth Session).
18	Shri Nath Pai	29-2-1960 to 29-3-1960 and 30-3-1960 to 29-4-1960 (Tenth Session)
19	Shri Narasingha Malla Deb .	16-3-1960 to 15-4-1960 (Tenth Session).
20	Shri George Thomas Kotukapally .	8-2-1960 to 22-3-1960 (Tenth Session).
21	Shri T. D. Muthkumarasami Nayudu	21 and 22-12-1959 (Ninth Session) and 8-2-1960 to 30-3-1960 (Tenth Session).
22	Shri L. Elayaperumal .	17-3-1960 to 29-4-1960 (Tenth Session).
23	Shri Mohammed Khuda Bukhsh .	8-2-1960 to 6-4-1960 (Tenth Session).
24	Shri J. B. Kripalani . . . . .	6-4-1960 to 29-4-1960 (Tenth Session).
25	Shri Chandikeshwar Sharan Singh Ji Deo.	8-2-1960 to 6-4-1960 (Tenth Session).
26	Shri S. Easwara Iyer .	25-2-1960 to 16-4-1960 (Tenth Session).
27	Shri Dippala Suri Dora	23-2-1960 to 18-4-1960 (Tenth Session).
28	Shri Joginder Sen Mandi	28-3-1960 to 21-4-1960 (Tenth Session).
29	Chaudhari Paragi Lal .	19-2-1960 to 17-4-1960 (Tenth Session).

(b) *Absence condoned*

Name of Member	Period for which absence condoned
Shri Chowkhamoon Gohain	(i) 4-5-1959 to 9-5-1959 (Seventh Session).
	(ii) 3-8-1959 to 12-9-1959 (Seventh Session). 
	(iii) 16-11-1959 to 21-12-1959 (Ninth Session).
	(iv) 22-12-1959 (Ninth Session)
	(v) 8-2-1960 to 14-4-1960 (Tenth Session).

9. **Obituary References :**

Name	Date on which reference made
1) Shri M. C. Shah, Member of provisional Parliament	8-2-1960
2) Lady Mountbatten	22-2-1960
3) Shri Kailash Bihari Lall, Member of the Central Legislative Assembly	21-3-1960

10. **Motions :**

Brief subject	Under Rule	Member	Date of Discussion	Decision of the House
(1) The Report of the Pay Commission.	191	Shri T. C. N. Menon.	17-12-1959 18-12-1959 11-2-1960 12-2-1960 15-2-1960	The motion was adopted.
(2) Annual Report of the Organisation and Methods Division for the year 1958-59.	191	Shri Harish Chandra Mathur.	22-2-1960	The motion was adopted.
(3) Statement on the Dandakaranya Development Authority laid on the Table of the House on the 27th November, 1959.	191	Shri Diwan Chand Sharma.	3-3-1960	The motion was adopted.
(4) Annual Report on the working and Administration of Companies Act, 1956 for the year ended the 31st March, 1960.	191	Shri Badakumar Pratap Ganga Deb Bamra.	25-4-1960	The Motion was adopted.
(5) Joint Communique issued on conclusion of talks between the Prime Ministers of India and China.	342	Shri Jawaharlal Nehru.	29-4-1960	

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## 11. Questions of Privilege:

Brief subject	Name of Member	Date on which brought before the House	Decision of the House
(1) Publication in the <i>Free Press Journal</i> of a portion of the proceedings of the House dated the 16th December, 1959 which had been expunged by the order of the Speaker.	Shri Surendranath Dwivedy.	21-12-59 9-2-60	The Speaker informed the House on the 9th February, 1960 that an unconditional apology had since been tendered by the Editor. The House accepted the apology and agreed to drop the matter.
(2) Certain remarks reported to have been made by Shri C. Rajagopalachari on the 24th March, 1960, against the legislators of a particular party.	Shri R. K. Khadilkar.	20-4-60	Consent withheld by the Speaker.

## 12. Panel of Chairmen:

On the 11th February, 1960, the Speaker nominated the following members on the new Panel of Chairmen:—

- (1) Pandit Thakur Das Bhargava.
- (2) Dr. Sushila Nayar.
- (3) Shri Mulchand Dube.
- (4) Shrimati Renu Chakravartty.
- (5) Shri Narayan Ganesh Goray.
- (6) Shri Jaipal Singh.

## 13. Papers Laid on the Table:

By Government 399

## 14. Petitions:

Presented by Members 5

## 15. Questions Answered:

(i) Starred	1870
(ii) Unstarred	2973
(iii) Short Notice	16

**16. Resolutions:****(i) Government Resolutions—**

Subject	Name of Minister	Date of Discussion	Decision of the House
1. Police firing in South Africa	Shri Jawaharlal Nehru	28-3-1960	Adopted.
2. Appointment of a Parliamentary Committee to review the rate of dividend payable by the Railway undertaking to General Revenues as also other ancillary matters regarding Railway Finance <i>vis-a-vis</i> General Finance.	Shri Jagjivan Ram	22-4-1960	Adopted.

**(ii) Private Members' Resolutions—**

Sl. No.	Subject	Member	Date of Discussion	Decision of the House
1.	Introduction of compulsory military training in educational institutions.	Shri Prakash Vir Shastri.	18-12-1959 12-2-1960	Withdrawn by leave of the House.
2.	Severence of India's link with the Commonwealth of Nations.	Shri Braj Raj Singh	12-2-1960 26-2-1960	Negated.
3.	Evaluation of Agricultural Research Programme.	Shri Inder J. Malhotra.	26-2-1960 11-3-1960	Withdrawn by leave of the House.
4.	Renaming of Andaman and Nicobar Islands.	Shri Subiman Ghosh	11-3-1960 25-3-1960	Withdrawn by leave of the House.
5.	Development of backward areas in the Third Five Year Plan.	Shri M. L. Dwivedi	25-3-1960 8-4-1960	Withdrawn by leave of the House.
6.	Setting up of Defence Councils.	Shri Uma Charan Patnaik.	8-4-1960 22-4-1960	Negated.
7.	Withdrawal of Kashmir case from U. N. O.	Shri A. M. Tariq	22-4-1960	Withdrawn by leave of the House.

**17. Statements by Ministers:**

Sl. No.	Subject	Name of Minister	Date
1	Results of the Minister-level Indo-West Pakistan Border Conference held in January, 1960.	Shri Jawaharlal Nehru.	9-2-1960

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Sl. No.	Subject	Name of Minister	Date
2.	Indo-Pakistan Financial talks held in New Delhi from 31st December, 1959 to 3rd January, 1960.	Shri Morarji Desai.	9-2-1960
3.	Correcting the replies given on the 16th December, 1959 to Supplementaries by Shri Subodh Hansda on Starred Question No. 923 regarding Transmitting Stations on East and West Coasts.	Shri Raj Bahadur.	10-2-1960
4.	Accidents to Indian Airlines Dakotas near Zero Headquarters of Subansiri Division on the 30th December, 1959 and near Taksing in NEFA on the 3rd January, 1960.	Dr. P. Subbarayan.	Do.
5.	Cambay Oil Well accident—occurred on the 1st February, 1960.	Shri Keshava Deva Malaviya.	Do.
6.	Government Business for the week commencing the 15th February, 1960.	Shri Satya Narayan Sinha.	12-2-1960
7.	Damage caused by the explosion on the 1st January, 1960 in the Ordnance Factory, Khamaria.	Shri V.K. Krishna Menon.	15-2-1960
8.	Correcting the reply given on the 8th December, 1959 to a Supplementary by Shri Chintamani Panigrahi on Starred Question No. 671 regarding Muchkund Project.	Shri Jaisukhlal Lalshankar Hathi.	Do.
9.	Indus Waters Treaty between India and Pakistan.	Do.	Do.
10.	Correcting the reply given on the 7th December, 1959 to a Supplementary by Shri S. M. Banerjee on Starred Question No. 617 regarding Mundhra concerns.	Shri Nityanand Kanungo.	17-2-1960
11.	Radio-active fall out caused by the recent nuclear explosion by France.	Shri Jawaharlal Nehru.	19-2-1960
12.	Government Business for the week commencing the 22nd February, 1960.	Shri Satya Narayan Sinha.	Do.
13.	Correcting the reply given on the 4th December, 1959 to part (c) of Starred Question No. 604 by Shri Ram Krishan Gupta and others regarding National Museum, New Delhi.	Shri Humayun Kabir.	24-2-1960
14.	Government Business for the week commencing the 29th February, 1960.	Shri Satya Narayan Sinha.	26-2-1960

No.	Subject	Name of Minister	Date
15	Correcting the reply given on the 4th December, 1959 to a Supplementary by Shri Tayappa Hari Sonavane on Starred Question No 586 regarding scholarships o dependants of political sufferers.	Dr. K. L. Shrimali.	29-2-1960
16	Subsidence of the floor below the storage tanks in the milk collection and chilling centre at Muradnagar.	Shri K. C. Reddy.	1-3-1960
17	Present food situation in the Mizo district of Assam and steps taken to afford relief to the affected population of the district.	Shri A. M. Thomas.	2-3-1960
18	Government Business for the week commencing the 7th March 1960.	Shri Satya Narayan Sinha.	4-3-1960
19	Correcting the reply given on the 10th February, 1960 to a Supplementary on Starred Question No. 34 regarding Upper Sileru Project.	Shri Jaisukhlal Lalshankar, Hathi.	7-3-1960
20	Order of discussion and voting on Demands for Grants in respect of Budget (General) 1960-61.	Shri Satya Narayan Sinha.	8-3-1960
21	Restoration of water and electricity supply at Shahdara (Delhi).	Shri D. P. Karmarkar.	10-3-1960
22	State Bank of India disputes.	Shri. Gulzari lal Nanda.	11-1-1960
23	Government Business for the week commencing the 14th March, 1960.	Shri B. N. Datar (On behalf of Shri Satya Narayan Sinha).	11-3-1960
24	Aligarh Muslim University Inquiry Committee.	Dr. K. L. Shrimali.	15-3-1960
25	Correcting the reply given on the 7th March, 1960 to Supplementaries by Shri Satis Chandra Samanta and H.H. Maharaja Pratap Keshari Deo on Starred Question No. 654 regarding Visakhapatnam Port.	Shri Raj Bahadur.	18-3-1960
26	Air Space violations	Shri V. K. Krishna Menon.	18-3-1960
27	Construction of a Shipyard at Cochin.	Dr. P. Subbarayan.	18-3-1960
28	Revision of local telephone tariffs from the 1st April, 1960.	Do.	18-3-1960
29	Government Business for the week commencing the 21st March, 1960.	Shri Satya Narayan Sinha.	18-3-1960
30	The forthcoming visit of the Prime Minister of China to India.	Shri Jawaharlal Nehru.	21-3-1960

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Sl. No.	Subject	Name of Minister	Date
31	Closure of textile factories in Ludhiana.	Shri Morarji Desai.	21-3-1960
32	Government Business for the week commencing the 28th March, 1960.	Shri Satya Narayan Sinha.	24-3-1960
33	Outcome of the Indo-Pakistan financial discussions held at Rawalpindi in March, 1960.	Shri Morarji Desai.	30-3-1960
34	Correcting the reply given on the 24th February, 1960 to a Supplementary by Shri Hem Barua on Starred Question No. 348 regarding Purchase of Ammunition.	Shri V. K. Krishna Menon.	1-4-1960
35	Government Business for the week commencing the 4th April 1960.	Shrimati Violet Alva (on behalf of Shri Satya Narayan Sinha).	2-4-1960
36	Article appearing in the <i>Amrita Bazar Patrika</i> of Calcutta dated the 28th March, 1960.	Shri Jawaharlal Nehru	6-4-1960
37	Government Business for the week commencing the 11th April 1960.	Shri S. V. Ramaswamy (on behalf of Shri Satya Narayan Sinha).	9-4-1960
38	Kandla Port.	Shri Raj Bahadur	9-4-1960
39	Correcting the reply given on the 12th April, 1960 to a Supplementary on Starred Question No. 1430 regarding Sino-Indian Border Dispute.	Shrimati Lakshmi N. Menon.	16-4-1960
40	Correcting the reply given on the 17th March, 1960 to a supplementary on Starred Question No. 919 regarding Plywood Factory in NEFA.	Shri Jogendra Nath Hazarika.	Do.
41	Government Business for the week commencing the 18th April, 1960.	Shri Satya Narayan Sinha.	Do.
42	Correcting the information given on the 10th March, 1960 in reply to half-an-hour discussion raised by Shri A.M. Tariq regarding Foreign Tourists.	Shri Raj Bahadur.	18-4-1960
43	Food Supply position in Mizo Hills District of Assam.	Shri A.M. Thomas.	18-4-1960
44	Correcting certain errors appearing in his earlier statement made on the 9th April, 1960 during the Demands for Grants relating to the Ministry of Defence.	Shri V.K. Krishna Menon.	18-4-1960



Sl. No.	Subject	Name of Minister	Date
45	Movements of civilian traffic of India and Pakistan from one part of each country to the other part through the other country.	Shri Shah Nawaz Khan.	19-4-1960
46	Government business for the week commencing the 25th April, 1960.	Shri Satya Narayan Sinha.	22-4-1960
47	Change in Government Business .	Shri Satya Narayan Sinha.	26-4-1960
48	Order of Business for Friday, the 29th April, 1960.	Shri Satya Narayan Sinha.	28-4-1960
49	Clarification of the reply given on the 22nd April, 1960 to a supplementary on Starred Question No. 1643 regarding Small Blast Furnace, Barbil.	Sardar Swaran Singh.	29-4-1960
50	Clarification of replies given on the 22nd April, 1960 to Supplementaries on Starred Question No. 1650 regarding Export of Steel.	Sardar Swaran Singh.	29-4-1960
51	Correction of reply given on the 20th April, 1960 to a supplementary on Starred Question No. 1698 regarding Reconstitution of the Education Panel by the Planning Commission.	Shri Lalit Narayan Mishra.	29-4-1960

18. Statement by Member:

Subject	Name of Member	Date
Certain matters arising out of the speech of the Finance Minister on the 10th March 1960 in reply to the general discussion on the Budget (General).	Shri V. P. Nayar	23-4-1960

19. Number of Divisions held: 9

M. N. KAUL,  
Secretary.

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